

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.243/B B/2018	For admission	Sec 7 of I&B code	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatte) Pvt Ltd	Mrs. P Lakshmi Priyanka Southern Resolution Professions LLP

ADVOCATE FOR PETITIONER/s :

SIDDHARTH TIWARY

(8017820 879)

FOR CYRIL AMARCHAND MANGALDAS

K. DUSHYANTHA KUMAR

9341223937

ADVOCATE FOR RESPONDENT/s :

**ORDER**

Heard Shri Siddharth Tiwary along with Shri K.Dushyantha Kumar, learned Counsel for Petitioner. Learned Counsel for Petitioner is filing a rejoinder today. Post the case on **25.02.2019** for admission.

**MEMBER(T)**

**MEMBER(J)**